

Minutes of the meeting dated 1st June 2010

Present

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri AN Tiwari, Information Commissioner
- C. Prof. MM Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri M.L. Sharma, Information Commissioner
- F. Sri Shailesh Gandhi, Information Commissioner
- G. Ms. Deepak Sandhu, Information Commissioner
- H. Ms. Sushma Singh, Information Commissioner
- I. Secretary Shri BB Srivastava and other officers assisted the Commission.

Agenda 1: Presentation on Judgment reference locator by Manupatra

Sri K Verma of Manupatra made a presentation on facilities that are provided to its clients by Manupatra.

Agenda 2: Note dt. 20/05/2010 of IC (MA) regarding constitution of benches for disposal of appeals u/s 19 of RTI Act.

Noted.

Agenda 3: Email dt. 30/05/2010 of Shri S.C. Agrawal

Noted.

Agenda 4: ATR on MoM dt. 25.05.2010

Noted.

Miscellaneous

The decision of High Court of Patna in WP (C) 14486/2009 regarding framing of regulations by the State Information Commission u/s 15 (4) of the RTI Act was discussed. In view of the contrary interpretation of the provisions of the Act by different High Courts, the Commission decided to file LPA in Hon'ble the Supreme Court of India.

The Commission further discussed the decision of the High Court of Delhi in which it upheld the decision of the Commission regarding KRIBHCO and other such agricultural agencies being public authority within the meaning of section 2 (h) of the RTI Act. This will be placed on the website <http://cic.gov.in>.

The Commission decided to file a transfer petition before the Supreme Court in respect of a pending Writ by BSE before the High Court of Bombay.